

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1073
ANSWERED ON:25.11.2009
AMENDMENT TO RIGHT TO FREE AND COMPULSORY EDUCATION ACT
Pradhan Shri Nityananda

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to amend the Right to Free and Compulsory Education Act; and
- (b) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): The Government is considering representations to amend the Right of Children to Free and Compulsory Education Act, 2009 to incorporate concerns relating to (a) children with certain disabilities and (b) applicability of the provisions of School Management Committee in respect of Minority institutions.